



संदर्भ संख्या : 1178/OA-248/23/2023

दिनांक 13/10/2023

To,

The Registrar,  
The National Green Tribunal,  
Principal Bench,  
New Delhi  
E-mail- judicial-ngt@gov.in & ngt.filling@gmail.com

**Sub: Compliance report of Hon'ble National Green Tribunal, Principal Bench, New Delhi Order dated 17-07-2023 in OA No-248/2023 Varun Gulati Versus State of Uttar Pradesh & Ors.**

Respected Sir,

With reference to the above-mentioned subject the compliance reports of Hon'ble National Green Tribunal, order dated 17-07-2023 in OA No-248/2023 Varun Gulati Versus State of Uttar Pradesh & Ors. Compliance report is hereby submitted for kind perusal and necessary action please.

**Enclosure: Compliance report.**

Yours Sincerely

  
(Vikas Mishra)  
Regional Officer

**Copy to:**

1. Member Secretary, U.P. Pollution Control Board, Lucknow for information.
2. Shri Pradeep Misra, Advocate, Hon'ble Supreme Court/NGT, New Delhi for perusal and necessary action please.
3. Chief Environmental Officer, Circle-1, U.P. Pollution Control Board, Lucknow for information.
4. Law Officer-I, U.P. Pollution Control Board, Lucknow for information.

  
Regional Officer

क्षेत्रीय कार्यालय : आई०एन०एस०-२, सेक्टर-१६, वसुन्धरा, गाजियाबाद-२०१०१२ फोन-०१२०-४१६०१०८  
मुख्यालय : TC-12V, विभूति खण्ड, गोमती नगर, लखनऊ २२६०१०

## BEFORE THE NATIONAL GREEN TRIBUNAL

## PRINCIPAL BENCH, NEW DELHI

## ORIGINAL APPLICATION NO. 248 OF 2023

IN THE MATTER OF:

Varun Gulati

...Applicant

Versus

State of Uttar Pradesh &amp; Ors.

...Respondent(s)

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FILED BY

(Vikas Mishra)

Regional Officer

UPPCB, Ghaziabad

**Compliance Report:-**

In compliance of order on dated 17.07.2023 by Hon'ble NGT. Hon'ble NGT has directed the inspection of 19 Industries and CETP situated at Tronica City, Loni, Ghaziabad. The reports are stated below: -

1. The industries situated at Roop Nagar, Loni, Ghaziabad and Arya Nagar, Loni, Ghaziabad have installed their own individual EFFLUENT TREATMENT PLANT and are not connected to any CETP.
2. The Industries situated at Tronica City Loni, Ghaziabad have their own individual Primary Effluent Treatment Plant and effluent treated from their PETP finally goes to CETP for its further treatment.
3. The CETP situated at Tronica City, Loni, Ghaziabad was inspected on 29.08.2023. During inspection, CETP was found operational and sample was collected. Analysis report of CETP is as per norms. Analysis report is attached (**Annexure-I**).
4. The status of industries situated at Roop Nagar, Arya Nagar and Tronica City, Loni Ghaziabad, which are mentioned in complaint as well as in Hon'ble NGT order are as shown below: -

Sr. No.	Industries and Address	Status	Remark/Action
1.	M/s Nisha Prints, A-11 Roop Nagar Industrial Area Loni Ghaziabad	Individual effluent treatment plant Installed.	At the time of inspection on dated 07.10.2023, the unit was found in operation but ETP was not functioning properly. Therefore Show Cause Notice has been issued for imposing Environmental Compensation and taking further action. ( <b>Annexure-II</b> ).
2.	M/s Lakshya Enterprises (Old Name Shikha Enterprises) – A-44, Roop Nagar Industrial area Loni, Ghaziabad.	Individual effluent treatment plant Installed.	At the time of inspection on dated 07.10.2023, the unit was found in operation but ETP was not functioning properly. Therefore Show Cause Notice has been issued for imposing Environmental Compensation and taking further action. ( <b>Annexure-III</b> ).

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*Santosh*

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3.	M/s Jai Maa Garments, A-16, Roop Nagar Industrial Area Loni, Ghaziabad.	Individual effluent treatment plant Installed.	At the time of inspection on dated 07.10.2023, the unit was found in operation but ETP was not functioning properly. Therefore Show Cause Notice has been issued for imposing Environmental Compensation and taking further action. <b>(Annexure-IV)</b> .
4.	M/s Rishabh Enterprises, A-60, Roop Nagar, Industrial Area, Loni, Ghaziabad.	Individual effluent treatment plant Installed.	At the time of inspection on dated 07.10.2023, the unit was found closed and non-operational.
5.	M/s Rekha Enterprises, B-81, Roop Nagar Industrial Area, Loni, Ghaziabad.	Individual effluent treatment plant Installed.	At the time of inspection on dated 07.10.2023, the unit was found operational.
6.	M/s Roopal Washing, 17-A, Roop Nagar Industrial Area Loni, Ghaziabad.	Individual effluent treatment plant Installed.	At the time of inspection on dated 07.10.2023, the unit was found operational.
7.	M/s Rajpoot Industries, A-77, Roop Nagar Industrial area Loni Ghaziabad	Individual effluent treatment plant Installed.	At the time of inspection on dated 07.10.2023, the unit was found operational.
8.	M/s Sidra Washing, Plot no. 8 Khasra No. 96/3 Arya Nagar Industrial Area Loni Ghaziabad	Individual effluent treatment plant Installed.	At the time of inspection on dated 07.10.2023, the unit was found operational but ETP was not functioning properly. Therefore, Show Cause Notice has been issued for imposing Environmental Compensation and taking further action. <b>(Annexure-V)</b> .
9.	M/s Vinay Dyeing and Washing Plot no. 3 khasra No. 96/3 Arya nagar industrial area Loni, Ghaziabad.	Individual effluent treatment plant Installed.	At the time of inspection on dated 06.10.2023, the unit was found operational.

*Yash*

*Pantosh*

10.	M/s Anees Washing Plot No. 96/3 Arya Nagar Industrial Area Loni, Ghaziabad.	Individual effluent treatment plant Installed.	At the time of inspection on dated 06.10.2023, the unit was found operational.
11.	M/s Gazi Dyeing, Plot No. 45, Rural Industrial Area, Arya Nagar, Loni, Ghaziabad.	Individual effluent treatment plant Installed.	At the time of inspection on dated 06.10.2023, the unit was found closed/Non-operational.
12.	M/s Aradhya Garments, G-121, Sector-D-1, Tronica City Loni, Ghaziabad.	Primary Effluent Treatment Plant installed and connected to CETP.	At the time of inspection on dated 29.08.2023, the unit was found Closed/Non-Operational.
13.	M/s Rukmani Crafts, Plot No. K-26, Sector D-1, Tronica City Loni, Ghaziabad.	Primary Effluent Treatment Plant installed and connected to CETP.	At the time of inspection on dated 29.08.2023, the unit was found Closed/Non-Operational.
14.	M/s Shree Ghanshyam Textile, Plot No. k-19, Sector D-1, Tronica City Loni, Ghaziabad	Primary Effluent Treatment Plant installed and connected to CETP.	At the time of inspection on dated 29.08.2023, the unit was found Closed/Non-Operational.
15.	M/s Raj Dyeing, G-76, Sector D-1, Tronica City Loni, Ghaziabad.	Primary Effluent Treatment Plant installed and connected to CETP.	At the time of inspection on dated 29.08.2023, the unit was found Closed/Non-Operational.
16.	M/s N.S Dyeing, G-104, Sector D-1, Tronica City Loni, Ghaziabad.	Primary Effluent Treatment Plant installed and connected to CETP.	At the time of inspection on dated 29.08.2023, the unit was found Closed/Non-Operational.
17.	M/s Krish Garments, G-109, Sector D-1, Tronica City Loni, Ghaziabad.	Primary Effluent Treatment Plant installed and connected to CETP.	At the time of inspection on dated 29.08.2023, the unit was found Closed/Non-Operational.

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18.	M/s Tushar Garments G-113, Sec- D-1, Tronica City Loni, Ghaziabad.	Primary Effluent Treatment Plant installed and connected to CETP.	At the time of inspection on dated 29.08.2023, the unit was found Closed/Non-Operational.
19.	M/s S.D. Garments, I-2 Sector D - 1, Tronica city Loni, Ghaziabad.	Primary Effluent Treatment Plant installed and connected to CETP.	At the time of inspection on dated 29.08.2023, the unit was found Closed/Non-Operational.

5. Inspection reports of 19 Industries are attached (**Annexure-VI**).

The compliance report is being submitted for the kind perusal of Hon'ble NGT.



(N.K. Pandey)  
Assistant Environmental Engineer  
U.P. Pollution Control Board,  
Ghaziabad.



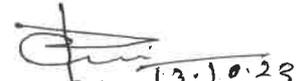
(Kunwar Santosh Kumar)  
Assistant Environmental Engineer  
U.P. Pollution Control Board,  
Ghaziabad.

Regional Office  
U.P Pollution Control Board  
Ghaziabad

Analysis Report of Apparel Park, CETP Tronica city, Loni

S.No	Date	pH	Color	BOD (mg/L)	COD (mg/L)	TSS (mg/L)
1	08.08.2023	7.76	Turbid	27.0	246.0	68.0
2	16.08.2023	NON-OPERATIONAL				
3	22.08.2023	6.97	Turbid	26.0	204.0	37.0
4	29.08.2023	7.80	Turbid	28.0	233.0	42.0

  
L.A

  
S.A 13.10.23



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड  
UTTAR PRADESH POLLUTION CONTROL BOARD

ANNEXURE-II

178

Ref No- 40/87 /C-1/जी-717/का0ब0नो0/2023

Date: 12/10/23

सेवा में,

पंजीकृत

मैसर्स निशा प्रिन्ट,

ए-11, रूपनगर औद्योगिक क्षेत्र, लोनी,

गाजियाबाद।

यह कि इकाई मैसर्स निशा प्रिन्ट, ए-11, रूपनगर औद्योगिक क्षेत्र, लोनी, गाजियाबाद जो कि डाइंग एण्ड वाशिंग ऑफ गारमेन्ट एवं स्क्रीन प्रिन्टिंग ऑन क्लाथ के कार्य हेतु उपरोक्त वर्णित स्थल पर कार्यरत है तथा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा 47 के अंतर्गत एक कम्पनी है।

यह कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या 248/2023 वरुण गुलाटी बनाम स्टेट ऑफ उ0प्र0 व अन्य में पारित आदेश 17.07.2023 के अनुपालन में क्षेत्रीय कार्यालय के अधिकारियों द्वारा उद्योग मैसर्स निशा प्रिन्ट, ए-11, रूपनगर औद्योगिक क्षेत्र, लोनी, गाजियाबाद का निरीक्षण दिनांक 07.10.2023 को किया गया। निरीक्षण के समय इकाई से जनित उत्प्रवाह का नमूना एकत्र कर विश्लेषण हेतु क्षेत्रीय प्रयोगशाला में विश्लेषण कराया गया। आख्यानुसार नमूने में प्रचालकों की मात्रा मानकों से अधिक पायी गयी। इकाई द्वारा पर्यावरणीय अधिनियमों का अनुपालन नहीं किया जा रहा है।

यह कि उद्योग मैसर्स निशा प्रिन्ट, ए-11, रूपनगर औद्योगिक क्षेत्र, लोनी, गाजियाबाद द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा 25/26 का उल्लंघन कर आस-पास के पर्यावरण एवं जन मानस के स्वास्थ्य पर प्रतिकूल प्रभाव डाला जा रहा है, जोकि जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित में निहित आज्ञापक प्राविधानों का उल्लंघन तथा एक दण्डनीय अपराध है।

यह कि उपरोक्त वर्णित तथ्यों तथा उद्योग द्वारा किये जा रहे जल प्रदूषण से जन स्वास्थ्य पर संभावित दुष्प्रभाव को दृष्टिगत रखते हुये जनहित में जनस्वास्थ्य की रक्षा एवं जन सामान्य को स्वस्थ पर्यावरण प्रदान करने के उद्देश्य से यह आवश्यक है कि जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा 33ए के अन्तर्गत निहित शक्तियों के अनुसरण में आपकी औद्योगिक इकाई के विरुद्ध निषेधात्मक कार्यवाही करते हुये उद्योग के संचालन को रोका जाये।

अतः जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा 33ए के अन्तर्गत राज्य बोर्ड को प्रदत्त शक्तियों के अधीन इकाई मैसर्स निशा प्रिन्ट, ए-11, रूपनगर औद्योगिक क्षेत्र, लोनी, गाजियाबाद के विरुद्ध सक्षम अधिकारी के अनुमोदनोपरांत निम्नलिखित कारण बताओ नोटिस जारी किया जाता है:-

1. यह कि क्यों न इकाई मैसर्स निशा प्रिन्ट, ए-11, रूपनगर औद्योगिक क्षेत्र, लोनी, गाजियाबाद की समस्त उत्पादन/संचालन प्रक्रिया बन्द कर दी जाये?
2. यह कि क्यों न इकाई मैसर्स निशा प्रिन्ट, ए-11, रूपनगर औद्योगिक क्षेत्र, लोनी, गाजियाबाद को मिलने वाली विद्युत एवं जल आपूर्ति को तत्काल प्रभाव से बन्द कर दें?

यह भी स्पष्ट करें कि क्यों न वर्णित उल्लंघन के दृष्टिगत इकाई मैसर्स निशा प्रिन्ट, ए-11, रूपनगर औद्योगिक क्षेत्र, लोनी, गाजियाबाद के विरुद्ध मा0 एन0जी0टी0 के आदेशों के अनुक्रम में निर्गत केन्द्रीय प्रदूषण नियंत्रण बोर्ड की गाईडलाइन के आधार पर अनुपालन न किये जाने की तिथि तक रू0 15000/- प्रतिदिन की दर से पर्यावरणीय क्षतिपूर्ति अधिरोपित कर दी जाये।

.....2/-

उपरोक्त के सम्बन्ध में अपना स्पष्टीकरण इस पत्र प्राप्ति के 15 दिन के अन्दर बोर्ड मुख्यालय को प्रेषित करें। निर्धारित समयावधि में संतोषजनक उत्तर प्राप्त न होने की दशा में उपरोक्त निर्देशों की पुष्टि कर दी जायेगी, जिसका सम्पूर्ण उत्तरदायित्व स्वयं उद्योग एवं उद्योग स्वामी का होगा।

सक्षम अधिकारी की अनुमति से निर्गत

(प्रदीप शर्मा)

मुख्य पर्यावरण अधिकारी, वृत्त-1

प्रतिलिपि:-

1. जिलाधिकारी, गाजियाबाद।
2. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद को इस निर्देश के साथ प्रेषित कि उपरोक्तानुसार डिफाल्ट अवधि हेतु पर्यावरणीय क्षतिपूर्ति की गणना कर आख्या स्पष्ट संस्तुति सहित 15 दिन में आवश्यक रूप से प्रेषित करना सुनिश्चित करें।

मुख्य पर्यावरण अधिकारी, वृत्त-1



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड  
UTTAR PRADESH POLLUTION CONTROL BOARD

ANNEXURE-III  
180

Ref No- 10/870 /C-1/जी-718/का0ब0नो0/2023

Date: 12.10.23

सेवा में,

पंजीकृत

मैसर्स लक्ष्य इण्टरप्राइजेज (पुराना नाम सिखा इण्टरप्राइजेज),  
ए-44, रूपनगर औद्योगिक क्षेत्र, लोनी,  
गाजियाबाद।

यह कि इकाई मैसर्स लक्ष्य इण्टरप्राइजेज (पुराना नाम सिखा इण्टरप्राइजेज), ए-44, रूपनगर औद्योगिक क्षेत्र, लोनी, गाजियाबाद जो कि डाइंग एण्ड वाशिंग ऑफ गारमेन्ट के कार्य हेतु उपरोक्त वर्णित स्थल पर कार्यरत है तथा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा 47 के अंतर्गत एक कम्पनी है।

यह कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या 248/2023 वरुण गुलाटी बनाम स्टेट ऑफ उ0प्र0 व अन्य में पारित आदेश 17.07.2023 के अनुपालन में क्षेत्रीय कार्यालय के अधिकारियों द्वारा उद्योग मैसर्स लक्ष्य इण्टरप्राइजेज (पुराना नाम सिखा इण्टरप्राइजेज), ए-44, रूपनगर औद्योगिक क्षेत्र, लोनी, गाजियाबाद का निरीक्षण दिनांक 07.10.2023 को किया गया। निरीक्षण के समय इकाई से जनित उत्प्रवाह का नमूना एकत्र कर विश्लेषण हेतु क्षेत्रीय प्रयोगशाला में विश्लेषण कराया गया। आख्यानुसार नमूने में प्रचालकों की मात्रा मानकों से अधिक पायी गयी। इकाई द्वारा पर्यावरणीय अधिनियमों का अनुपालन नहीं किया जा रहा है।

यह कि उद्योग मैसर्स लक्ष्य इण्टरप्राइजेज (पुराना नाम सिखा इण्टरप्राइजेज), ए-44, रूपनगर औद्योगिक क्षेत्र, लोनी, गाजियाबाद द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा 25/26 का उल्लंघन कर आस-पास के पर्यावरण एवं जन मानस के स्वास्थ्य पर प्रतिकूल प्रभाव डाला जा रहा है, जोकि जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित में निहित आज्ञापक प्राविधानों का उल्लंघन तथा एक दण्डनीय अपराध है।

यह कि उपरोक्त वर्णित तथ्यों तथा उद्योग द्वारा किये जा रहे जल प्रदूषण से जन स्वास्थ्य पर संभावित दुष्प्रभाव को दृष्टिगत रखते हुये जनहित में जनस्वास्थ्य की रक्षा एवं जन सामान्य को स्वस्थ पर्यावरण प्रदान करने के उद्देश्य से यह आवश्यक है कि जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा 33ए के अन्तर्गत निहित शक्तियों के अनुसरण में आपकी औद्योगिक इकाई के विरुद्ध निषेधात्मक कार्यवाही करते हुये उद्योग के संचालन को रोका जाये।

अतः जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा 33ए के अन्तर्गत राज्य बोर्ड को प्रदत्त शक्तियों के अधीन इकाई मैसर्स लक्ष्य इण्टरप्राइजेज (पुराना नाम सिखा इण्टरप्राइजेज), ए-44, रूपनगर औद्योगिक क्षेत्र, लोनी, गाजियाबाद

के विरुद्ध सक्षम अधिकारी के अनुमोदनोपरांत निम्नलिखित कारण बताओ नोटिस जारी किया जाता है:-

1. यह कि क्यों न इकाई मैसर्स लक्ष्य इण्टरप्राइजेज (पुराना नाम सिखा इण्टरप्राइजेज), ए-44, रूपनगर औद्योगिक क्षेत्र, लोनी, गाजियाबाद की समस्त उत्पादन/संचालन प्रक्रिया बन्द कर दी जाये?
2. यह कि क्यों न इकाई मैसर्स लक्ष्य इण्टरप्राइजेज (पुराना नाम सिखा इण्टरप्राइजेज), ए-44, रूपनगर औद्योगिक क्षेत्र, लोनी, गाजियाबाद को मिलने वाली विद्युत एवं जल आपूर्ति को तत्काल प्रभाव से बन्द कर दें?

.....2/-

यह भी स्पष्ट करें कि क्यों न वर्णित उल्लंघन के दृष्टिगत इकाई मैसर्स लक्ष्य इण्टरप्राइजेज (पुराना नाम सिखा इण्टरप्राइजेज), ए-44, रूपनगर औद्योगिक क्षेत्र, लोनी, गाजियाबाद के विरुद्ध मा0 एन0जी0टी0 के आदेशों के अनुक्रम में निर्गत केन्द्रीय प्रदूषण नियंत्रण बोर्ड की गाईडलाईन के आधार पर अनुपलान न किये जाने की तिथि तक रू0 15000/- प्रतिदिन की दर से पर्यावरणीय क्षतिपूर्ति अधिरोपित कर दी जाये।

उपरोक्त के सम्बन्ध में अपना स्पष्टीकरण इस पत्र प्राप्ति के 15 दिन के अन्दर बोर्ड मुख्यालय को प्रेषित करें। निर्धारित समयावधि में संतोषजनक उत्तर प्राप्त न होने की दशा में उपरोक्त निर्देशों की पुष्टि कर दी जायेगी, जिसका सम्पूर्ण उत्तरदायित्व स्वयं उद्योग एवं उद्योग स्वामी का होगा।

सक्षम अधिकारी की अनुमति से निर्गत

(प्रदीप शर्मा)

मुख्य पर्यावरण अधिकारी, वृत्त-1

प्रतिलिपि:-

1. जिलाधिकारी, गाजियाबाद।
2. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गाजियाबाद को इस निर्देश के साथ प्रेषित कि उपरोक्तानुसार डिफाल्ट अवधि हेतु पर्यावरणीय क्षतिपूर्ति की गणना कर आख्या स्पष्ट संस्तुति सहित 15 दिन में आवश्यक रूप से प्रेषित करना सुनिश्चित करें।

मुख्य पर्यावरण अधिकारी, वृत्त-1



## उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड UTTAR PRADESH POLLUTION CONTROL BOARD

Ref No- 40/869 /C-1/जी-716/का0ब0नो0/2023

Date: 12/10/23

सेवा में,

पंजीकृत

मैसर्स जय मां गारमेन्ट्स,  
ए-16, रूपनगर औद्योगिक क्षेत्र, लोनी,  
गाजियाबाद।

यह कि इकाई मैसर्स जय मां गारमेन्ट्स, ए-16, रूपनगर औद्योगिक क्षेत्र, लोनी, गाजियाबाद जो कि डाइंग एण्ड वाशिंग ऑफ गारमेन्ट के कार्य हेतु उपरोक्त वर्णित स्थल पर कार्यरत है तथा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा 47 के अंतर्गत एक कम्पनी है।

यह कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या 248/2023 वरुण गुलाटी बनाम स्टेट ऑफ उ0प्र0 व अन्य में पारित आदेश 17.07.2023 के अनुपालन में क्षेत्रीय कार्यालय के अधिकारियों द्वारा उद्योग मैसर्स जय मां गारमेन्ट्स, ए-16, रूपनगर औद्योगिक क्षेत्र, लोनी, गाजियाबाद का निरीक्षण 07.10.2023 को किया गया। निरीक्षण के समय इकाई से जनित उत्प्रवाह का नमूना एकत्र कर विश्लेषण हेतु क्षेत्रीय प्रयोगशाला में विश्लेषण कराया गया। आख्यानुसार नमूने में प्रचालकों की मात्रा मानकों से अधिक पायी गयी। इकाई द्वारा पर्यावरणीय अधिनियमों का अनुपालन नहीं किया जा रहा है।

यह कि उद्योग मैसर्स जय मां गारमेन्ट्स, ए-16, रूपनगर औद्योगिक क्षेत्र, लोनी, गाजियाबाद द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा 25/26 का उल्लंघन कर आस-पास के पर्यावरण एवं जन मानस के स्वास्थ्य पर प्रतिकूल प्रभाव डाला जा रहा है, जोकि जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित में निहित आज्ञापक प्राविधानों का उल्लंघन तथा एक दण्डनीय अपराध है।

यह कि उपरोक्त वर्णित तथ्यों तथा उद्योग द्वारा किये जा रहे जल प्रदूषण से जन स्वास्थ्य पर संभावित दुष्प्रभाव को दृष्टिगत रखते हुये जनहित में जनस्वास्थ्य की रक्षा एवं जन सामान्य को स्वस्थ पर्यावरण प्रदान करने के उद्देश्य से यह आवश्यक है कि जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा 33ए के अन्तर्गत निहित शक्तियों के अनुसरण में आपकी औद्योगिक इकाई के विरुद्ध निषेधात्मक कार्यवाही करते हुये उद्योग के संचालन को रोका जाये।

अतः जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा 33ए के अन्तर्गत राज्य बोर्ड को प्रदत्त शक्तियों के अधीन इकाई मैसर्स जय मां गारमेन्ट्स, ए-16, रूपनगर औद्योगिक क्षेत्र, लोनी, गाजियाबाद के विरुद्ध सक्षम अधिकारी के अनुमोदनोपरांत निम्नलिखित कारण बताओ नोटिस जारी किया जाता है:-

1. यह कि क्यों न इकाई मैसर्स जय मां गारमेन्ट्स, ए-16, रूपनगर औद्योगिक क्षेत्र, लोनी, गाजियाबाद की समस्त उत्पादन/संचालन प्रक्रिया बन्द कर दी जाये?
2. यह कि क्यों न इकाई मैसर्स जय मां गारमेन्ट्स, ए-16, रूपनगर औद्योगिक क्षेत्र, लोनी, गाजियाबाद को मिलने वाली विद्युत एवं जल आपूर्ति को तत्काल प्रभाव से बन्द कर दें?

यह भी स्पष्ट करें कि क्यों न वर्णित उल्लंघन के दृष्टिगत इकाई मैसर्स जय मां गारमेन्ट्स, ए-16, रूपनगर औद्योगिक क्षेत्र, लोनी, गाजियाबाद के विरुद्ध मा0 एन0जी0टी0 के आदेशों के अनुक्रम में निर्गत केन्द्रीय प्रदूषण नियंत्रण बोर्ड की गाईडलाइन के आधार पर अनुपालन न किये जाने की तिथि तक रू0 15000/- प्रतिदिन की दर से पर्यावरणीय क्षतिपूर्ति अधिरोपित कर दी जाये।

.....2/-

उपरोक्त के सम्बन्ध में अपना स्पष्टीकरण इस पत्र प्राप्ति के 15 दिन के अन्दर बोर्ड मुख्यालय को प्रेषित करें। निर्धारित समयावधि में संतोषजनक उत्तर प्राप्त न होने की दशा में उपरोक्त निर्देशों की पुष्टि कर दी जायेगी, जिसका सम्पूर्ण उत्तरदायित्व स्वयं उद्योग एवं उद्योग स्वामी का होगा।

सक्षम अधिकारी की अनुमति से निर्गत

(प्रदीप शर्मा)

मुख्य पर्यावरण अधिकारी, वृत्त-1

प्रतिलिपि:-

1. जिलाधिकारी, गाजियाबाद।
2. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गाजियाबाद को इस निर्देश के साथ प्रेषित कि उपरोक्तानुसार डिफाल्ट अवधि हेतु पर्यावरणीय क्षतिपूर्ति की गणना कर आख्या स्पष्ट संस्तुति सहित 15 दिन में आवश्यक रूप से प्रेषित करना सुनिश्चित करें।

मुख्य पर्यावरण अधिकारी, वृत्त-1



# उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

## UTTAR PRADESH POLLUTION CONTROL BOARD

Ref No- 40/872 / C-1 / जी-306 / का0ब0नो0 / 2023

Date: 12-10-23

सेवा में,

पंजीकृत

मैसर्स सिदरा वाशिंग,  
प्लॉट नं0-08, खसरा नं0-96/3, आर्यनगर औद्योगिक क्षेत्र, लोनी,  
गाजियाबाद।

यह कि इकाई मैसर्स सिदरा वाशिंग, प्लॉट नं0-08, खसरा नं0-96/3, आर्यनगर औद्योगिक क्षेत्र, लोनी, गाजियाबाद जो कि डाइंग एण्ड वाशिंग ऑफ गारमेन्ट के कार्य हेतु उपरोक्त वर्णित स्थल पर कार्यरत है तथा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा 47 के अंतर्गत एक कम्पनी है।

यह कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या 248/2023 वरुण गुलाटी बनाम स्टेट ऑफ उ0प्र0 व अन्य में पारित आदेश 17.07.2023 के अनुपालन में क्षेत्रीय कार्यालय के अधिकारियों द्वारा उद्योग मैसर्स सिदरा वाशिंग, प्लॉट नं0-08, खसरा नं0-96/3, आर्यनगर औद्योगिक क्षेत्र, लोनी, गाजियाबाद का निरीक्षण 06.10.2023 को किया गया। निरीक्षण के समय इकाई से जनित उत्प्लावक का नमूना एकत्र कर विश्लेषण हेतु क्षेत्रीय प्रयोगशाला में विश्लेषण कराया गया। आख्यानसार नमूने में प्रचालकों की मात्रा मानकों से अधिक पायी गयी। इकाई द्वारा पर्यावरणीय अधिनियमों का अनुपालन नहीं किया जा रहा है।

यह कि उद्योग मैसर्स सिदरा वाशिंग, प्लॉट नं0-08, खसरा नं0-96/3, आर्यनगर औद्योगिक क्षेत्र, लोनी, गाजियाबाद द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा 25/26 का उल्लंघन कर आस-पास के पर्यावरण एवं जन मानस के स्वास्थ्य पर प्रतिकूल प्रभाव डाला जा रहा है, जोकि जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित में निहित आज्ञापक प्राविधानों का उल्लंघन तथा एक दण्डनीय अपराध है।

यह कि उपरोक्त वर्णित तथ्यों तथा उद्योग द्वारा किये जा रहे जल प्रदूषण से जन स्वास्थ्य पर संभावित दुष्प्रभाव को दृष्टिगत रखते हुये जनहित में जनस्वास्थ्य की रक्षा एवं जन सामान्य को स्वस्थ पर्यावरण प्रदान करने के उद्देश्य से यह आवश्यक है कि जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा 33ए के अन्तर्गत निहित शक्तियों के अनुसरण में आपकी औद्योगिक इकाई के विरुद्ध निषेधात्मक कार्यवाही करते हुये उद्योग के संचालन को रोका जाये।

अतः जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 की धारा 33ए के अन्तर्गत राज्य बोर्ड को प्रदत्त शक्तियों के अधीन इकाई मैसर्स सिदरा वाशिंग, प्लॉट नं0-08, खसरा नं0-96/3, आर्यनगर औद्योगिक क्षेत्र, लोनी, गाजियाबाद के विरुद्ध सक्षम अधिकारी के अनुमोदनोपरांत निम्नलिखित कारण बताओ नोटिस जारी किया जाता है:-

1. यह कि क्यों न इकाई मैसर्स सिदरा वाशिंग, प्लॉट नं0-08, खसरा नं0-96/3, आर्यनगर औद्योगिक क्षेत्र, लोनी, गाजियाबाद की समस्त उत्पादन/संचालन प्रक्रिया बन्द कर दी जाये?
2. यह कि क्यों न इकाई मैसर्स सिदरा वाशिंग, प्लॉट नं0-08, खसरा नं0-96/3, आर्यनगर औद्योगिक क्षेत्र, लोनी, गाजियाबाद को मिलने वाली विद्युत एवं जल आपूर्ति को तत्काल प्रभाव से बन्द कर दें?

यह भी स्पष्ट करें कि क्यों न वर्णित उल्लंघन के दृष्टिगत इकाई मैसर्स सिदरा वाशिंग, प्लॉट नं0-08, खसरा नं0-96/3, आर्यनगर औद्योगिक क्षेत्र, लोनी, गाजियाबाद के विरुद्ध मा0 एन0जी0टी0 के आदेशों के अनुक्रम में निर्गत केन्द्रीय प्रदूषण नियंत्रण बोर्ड की गाईडलाईन के आधार पर अनुपालन न किये जाने की तिथि तक रू0 15000/- प्रतिदिन की दर से पर्यावरणीय क्षतिपूर्ति अधिरोपित कर दी जाये। उक्त के अतिरिक्त निर्देशित किया जाता है कि बोर्ड मुख्यालय के पत्र संख्या एच 81060/सी-1/ जल-306/ का0ब0नो0/2022 दिनांक 13.09.2022 का अनुपालन तत्काल सुनिश्चित किया जाये।

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उपरोक्त के सम्बन्ध में अपना स्पष्टीकरण इस पत्र प्राप्ति के 15 दिन के अन्दर बोर्ड मुख्यालय को प्रेषित करें। निर्धारित समयावधि में संतोषजनक उत्तर प्राप्त न होने की दशा में उपरोक्त निर्देशों की पुष्टि कर दी जायेगी, जिसका सम्पूर्ण उत्तरदायित्व स्वयं उद्योग एवं उद्योग स्वामी का होगा।

सक्षम अधिकारी की अनुमति से निर्गत

(प्रदीप शर्मा)

मुख्य पर्यावरण अधिकारी, वृत्त-1

प्रतिलिपि:-

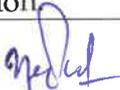
1. जिलाधिकारी, गाजियाबाद।
2. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद को इस निर्देश के साथ प्रेषित कि उपरोक्तानुसार डिफाल्ट अवधि हेतु पर्यावरणीय क्षतिपूर्ति की गणना कर आख्या स्पष्ट संस्तुति सहित 15 दिन में आवश्यक रूप से प्रेषित करना सुनिश्चित करें।

मुख्य पर्यावरण अधिकारी, वृत्त-1

**Inspection report of M/s. NISHA PRINTS, A-11, Roop Nagar Industrial Area, Loni, Ghaziabad, U.P.**

The UPPCB has granted Consent for Dyeing & Washing of Jeans-600 pcs/day & Screen Printing on Clothes - 200 Mtr/day. At the time of inspection, the unit was found operational. The details of the unit are as follows:

<b>General Information</b>		
1.	Raw material	Grey Jeans-600 pcs/day, Fabrics for screen Printing-200 mtr/day
2.	Consented production capacity	Dyeing & Washing of Jeans- 600 pcs/day Screen Printing on Clothes - 200 Mtr/day
<b>Information pertaining to water consumption and wastewater generation</b>		
3	Freshwater source & consumption (kl/day)	Borewell-01 Nos 27 KLD
4.	Date of inspection	07-10-2023
6	Consented wastewater discharge (KLD)	Industrial - 26 KLD Domestic - 01 KLD
7	Consolidated consent (Air & Water)	The Unit has consent with validity up to 31.12.2024.
8	ETP details	The Unit has ETP for treatment of polluted effluent generated from process. The unit comprises Screen Chamber, Equalization Tank/Collection tank, Reaction tank, Tube Settler, Buffer Tank, Sludge Drying Beds, Sand Filter, Activated Carbon Filter.
9	Mode of Effluent disposal	Through ETP
<b>Information pertaining to Air Pollution</b>		
10	Source of Air Pollution, details of fuel and status of APCDs	The Unit has one boiler of capacity 600 Kg/hr Bio Mass is used as fuel in the boiler. Dust collector system is installed with boiler.
<b>Information pertaining to ETP sludge and other solid waste</b>		
11.	Quantity of ETP sludge	As per records provided by the unit, average sludge generation was 2 MT/Year
12	Nature of waste	Chemical
13.	Facility for disposal	Through TSDF
<p><b>Water Pollution:</b> During inspection, ETP was found operational. In order to monitor the compliance status of treated waste water, grab samples was collected from outlet of ETP and deposited in Regional Laboratory, Ghaziabad for analysis. Parameter of treated effluent are found non complying with prescribed norms.</p>		
<p><b>Observation:</b></p> <ol style="list-style-type: none"> <li>The unit has valid consent under the Water (Prevention &amp; Control of Pollution) Act, 1974 and Air (Prevention &amp; Control of Pollution), Act, 1981 till 31.12.2024.</li> <li>At the time of inspection unit was found <b>operational</b>.</li> <li>Parameter of treated effluent are found non complying with prescribed norms.</li> <li>Show cause notice has been issued for imposing Environmental compensation and further action.</li> </ol>		

  
(N.K. Pandey)  
A.E.E.

  
(Kunwar Santosh Kumar)  
A.E.E.

The UPPCB has granted Consent for Dyeing & Washing of Jeans-400 PCS/Day. At the time of inspection unit was found operational. The details of the unit are as follow:

<b>General Information</b>		
1.	Raw material	Grey Jeans & Readymade Garment-400 pcs/day, Dyes & Colour, Common Salt, Hydrogen Peroxide, Detergent, Caustic Soda, Soda Ash etc.
2.	Consented production capacity	Dyeing & Washing of Jeans-400 PCS/Day
<b>Information pertaining to water consumption and wastewater generation</b>		
3	Freshwater source & consumption (kl/day)	Borewell-01 Nos 23 KLD
4	Inspection date	07.10.2023
5	Consented wastewater discharge (KLD)	Industrial - 22 KLD Domestic - 0.6 KLD
6	Consolidated consent (Air & Water)	The Unit has obtained consent with validity up to 31.12.2024.
7	ETP details	The Unit has ETP for treatment of polluted effluent generated from process. The unit comprises of Screen Chamber, Equalization Tank/Collection tank, Reaction tank, Tube Settler, Buffer Tank, Sludge Drying Beds, Sand Filter, Activated Carbon Filter.
8	Mode of Effluent disposal	Through ETP
<b>Information pertaining to Air Pollution</b>		
9	Source of Air Pollution, details of fuel and status of APCDs	The Unit has one boiler of capacity 300 Kg/hr Bio Mass is used as fuel in the boiler. Water Media system is installed with boiler.
<b>Information pertaining to ETP sludge and other solid waste</b>		
10	Quantity of ETP sludge	As per records provided by the unit, average sludge generation was 2 MT/Year
11	Nature of waste	Chemical
12	Facility for disposal	Through TSDF
<b>Water Pollution:</b> During inspection, ETP was found operational. In order to monitor the compliance status of treated waste water, grab samples was collected from outlet of ETP and deposited in Regional Laboratory, Ghaziabad for analysis. Parameter of treated effluent are found non complying with prescribed norms.		
<b>Observation:</b> i. The unit has valid consent under the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution), Act, 1981 till 31.12.2024. ii. At the time of inspection unit was found <b>operational</b> . iii. Parameter of treated effluent are found non complying with prescribed norms. iv. Show cause notice has been issued for imposing Environmental compensation and further action.		

  
(N.K. Pandey)  
A.E.E.

  
(Kunwar Santosh Kumar)  
A.E.E.

The UPPCB has granted Consent for Dyeing & Washing of Jeans-500 PCS/Day. At the time of inspection unit was found operational. The details of the unit are as follow:

<b>General Information</b>		
1.	Raw material	Grey Jeans & Readymade Garment-500 pcs/day, Dyes & Colour, Common Salt, Hydrogen Peroxide, Detergent, Caustic Soda, Soda Ash etc.
2.	Consented production capacity	Dyeing & Washing of Jeans-500 PCS/Day
<b>Information pertaining to water consumption and wastewater generation</b>		
3	Freshwater source & consumption (kl/day)	Borewell-01 Nos 25 KLD
4	Date of Inspection	07.10.2023
5	Consented wastewater discharge (KLD)	Industrial - 24 KLD Domestic - 1.0 KLD
6	Consolidated consent (Air & Water)	The Unit has obtained consent with validity up to 31.12.2024.
7	ETP details	The Unit has ETP for treatment of polluted effluent generated from process. The unit comprises Screen Chamber, Equalization Tank/Collection tank, Reaction tank, Tube Settler, Buffer Tank, Sludge Drying Beds, Sand Filter, Activated Carbon Filter.
8	Mode of Effluent disposal	Through ETP
<b>Information pertaining to Air Pollution</b>		
9	Source of Air Pollution, details of fuel and status of APCDs	The Unit has one boiler of capacity 300 Kg/hr Bio Mass is used as fuel in the boiler. Water Media system is installed with boiler.
<b>Information pertaining to ETP sludge and other solid waste</b>		
10	Quantity of ETP sludge	As per records provided by the unit, average sludge generation was 2 MT/Year
11	Nature of waste	Chemical
12	Facility for disposal	Through TSDF
<p><b>Water Pollution:</b> During inspection, ETP was found operational. In order to monitor the compliance status of treated waste water, grab samples was collected from outlet of ETP and deposited in Regional Laboratory, Ghaziabad for analysis. Parameter of treated effluent are found non complying with prescribed norms.</p>		
<p><b>Observation:</b></p> <ul style="list-style-type: none"> <li>i. The unit has valid consent under the Water (Prevention &amp; Control of Pollution) Act, 1974 and Air (Prevention &amp; Control of Pollution), Act, 1981 till 31.12.2024.</li> <li>ii. At the time of inspection unit was found <b>operational</b>.</li> <li>iii. Parameter of treated effluent are found non complying with prescribed norms.</li> <li>iv. Show cause notice has been issued for imposing Environmental compensation and further action.</li> </ul>		

  
(N.K. Pandey)  
A.E.E.

  
(Kunwar Santosh Kumar)  
A.E.E.

The UPPCB has granted Consent for Dyeing & Washing of Jeans-300 PCS/Day. At the time of inspection unit was found non-operational due to unit was under construction/renovation.

The details of the unit are as follow:

General Information		
1.	Raw material	Grey Jeans & Readymade Garment-300 pcs/day, Dyes & Colour, Common Salt, Hydrogen Peroxide, Detergent, Caustic Soda, Soda Ash etc.
2.	Consented production capacity	Dyeing & Washing of Jeans-300 PCS/Day
Information pertaining to water consumption and wastewater generation		
3	Freshwater source & consumption (kl/day)	Borewell-01 Nos 10 KLD
4	Date of Inspection	07.10.2023
5	Consented wastewater discharge (KLD)	Industrial - 8.0 KLD Domestic - 0.3 KLD
6	Consolidated consent (Air & Water)	The Unit has obtained consent with validity up to 31.12.2024.
7	ETP details	Unit was found under construction/renovation.
8	Mode of Effluent disposal	Not applicable.
Information pertaining to Air Pollution		
9	Source of Air Pollution, details of fuel and status of APCDs	Unit was found under construction/renovation.
Information pertaining to ETP sludge and other solid waste		
10	Quantity of ETP sludge	As per records provided by the unit, average sludge generation was 3.0 MT/Year
11	Nature of waste	Chemical
12	Facility for storage/ disposal /treatment	Storage area has been provided for ETP sludge and other wastes.
<b>Water Pollution:</b> During inspection no sample was collected.		
<b>Observation:</b>		
i. The unit has valid consent under the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution), Act, 1981 till 31.12.2024.		
ii. At the time of inspection unit was found <b>non-operational</b> due to unit was under construction/renovation.		
iii. Unit has submitted a letter on 03.10.2020 for temporary closing of unit.		
iv. Sample was not collected.		

  
(N.K. Pandey)  
A.E.E.

  
(Kunwar Santosh Kumar)  
A.E.E.

The UPPCB has granted Consent for Dyeing & Washing of Jeans-800 PCS/Day. At the time of inspection unit was found operational. The details of the unit are as follow:

<b>General Information</b>		
1.	Raw material	Dyes & Colour, Common Salt, Hydrogen Peroxide, Detergents, Caustic Soda, Soda Ash etc-250 Kg/Day & Grey Jeans & Readymade Garments-800 Pieces/Day
2.	Consented production capacity	Dyeing & Washing of Jeans-800 PCS/Day
<b>Information pertaining to water consumption and wastewater generation</b>		
3	Freshwater source & consumption (kl/day)	Borewell-01 Nos 40 KLD
4	Date of Inspection	07.10.2023
5	Consented wastewater discharge (KLD)	Industrial - 35 KLD Domestic -1.2 KLD
6	Consolidated consent (Air & Water)	The Unit has obtained consent with validity up to 31.12.2024.
7	ETP details	The Unit has ETP for treatment of polluted effluent generated from process. The unit comprises Screen Chamber, Equalization Tank/Collection tank, Reaction tank, Tube Settler, Buffer Tank, Sludge Drying Beds, Sand Filter, Activated Carbon Filter.
8	Mode of Effluent disposal	Through ETP
<b>Information pertaining to Air Pollution</b>		
9	Source of Air Pollution, details of fuel and status of APCDs	The Unit has one boiler of capacity 0.6 TPH Bio Mass is used as fuel in the boiler. Water Media system is installed with boiler.
<b>Information pertaining to ETP sludge and other solid waste</b>		
10	Quantity of ETP sludge	As per records provided by the unit, average sludge generation was 3.0 MT/Year
11	Nature of waste	Chemical
12	Facility for disposal	Through TSDF
<p><b>Water Pollution:</b> During inspection ETP was found operational. In order to monitor the compliance status of treated waste water, grab samples was collected from outlet of ETP and deposited in Regional Laboratory, Ghaziabad for analysis. Parameter of treated effluent found within prescribed norms.</p>		
<p><b>Observation:</b></p> <ul style="list-style-type: none"> <li>i. The unit has valid consent under the Water (Prevention &amp; Control of Pollution) Act, 1974 and Air (Prevention &amp; Control of Pollution), Act, 1981 till 31.12.2024.</li> <li>ii. At the time of inspection unit was found <b>operational</b>.</li> <li>iii. Parameter of treated effluent found within prescribed norms.</li> </ul>		

  
(N.K. Pandey)  
A.E.E.

  
(Kunwar Santosh Kumar)  
A.E.E.

The UPPCB has granted Consent for Dyeing & Washing of Jeans-400 PCS/Day. At the time of inspection unit was found operational. The details of the unit are as follow: The details of the unit are as follow:

<b>General Information</b>		
1.	Raw material	Dyes & Colour, Common Salt, Hydrogen Peroxide, Detergents, Caustic Soda, Soda Ash etc-250 Kg/Day & Grey Jeans & Readymade Garments-400 Pieces/Day
2.	Consented production capacity	Dyeing & Washing of Jeans-400 PCS/Day
<b>Information pertaining to water consumption and wastewater generation</b>		
3	Freshwater source & consumption (kl/day)	Borewell-01 Nos 30 KLD
4	Date of Inspection	07.10.2023
5	Consented wastewater discharge (KLD)	Industrial - 22 KLD Domestic -0.6 KLD
6	Consolidated consent (Air & Water)	The Unit has obtained consent with validity up to 31.12.2024.
7	ETP details	The Unit has ETP for treatment of polluted effluent generated from process. The unit comprises Screen Chamber, Equalization Tank/Collection tank, Reaction tank, Tube Settler, Buffer Tank, Sludge Drying Beds, Sand Filter, Activated Carbon Filter etc.
8	Mode of Effluent disposal	Through ETP
<b>Information pertaining to Air Pollution</b>		
9	Source of Air Pollution, details of fuel and status of APCDs	The Unit has one boiler of capacity 0.8 TPH Bio Mass is used as fuel in the boiler. Water Media system is installed with boiler.
<b>Information pertaining to ETP sludge and other solid waste</b>		
10	Quantity of ETP sludge	As per records provided by the unit, average sludge generation was 3.0 MT/Year
11	Nature of waste	Chemical
12	Facility for disposal	Through TSDF
<b>Water Pollution:</b> During inspection ETP was found operational. In order to monitor the compliance status of treated waste water, grab samples was collected from outlet of ETP and deposited in Regional Laboratory, Ghaziabad for analysis. Parameter of treated effluent found within prescribed norms.		
<b>Observation:</b>		
i. The unit has valid consent under the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution), Act, 1981 till 31.12.2024.		
ii. At the time of inspection unit was found <b>operational</b> .		
iii. Parameter of treated effluent found within prescribed norms.		

  
(N.K. Pandey)  
A.E.E.

  
(Kunwar Santosh Kumar)  
A.E.E.

The UPPCB has granted Consent for Dyeing & Washing of Jeans-1000 PCS/Day. At the time of inspection unit was found operational. The details of the unit are as follow:

<b>General Information</b>		
1.	Raw material	Readymade Garment, dyes, chemicals etc
2.	Consented production capacity	Dyeing & Washing of Jeans-1000 pcs/Day
<b>Information pertaining to water consumption and wastewater generation</b>		
3	Freshwater source & consumption (kl/day)	Borewell-01 Nos 40 KLD
4	Date of Inspection	07-10-2023
5	Consented wastewater discharge (KLD)	Industrial - 35 KLD Domestic -1.2 KLD
6	Consolidated consent (Air & Water)	The Unit has obtained consent with validity up to 31.12.2024.
7	ETP details	The Unit has ETP for treatment of polluted effluent generated from process. The unit comprises Screen Chamber, Equalization Tank/Collection tank, Reaction tank, Tube Settler, Buffer Tank, Sludge Drying Beds, Sand Filter, Activated Carbon Filter.
8	Mode of Effluent disposal	Through ETP
<b>Information pertaining to Air Pollution</b>		
9	Source of Air Pollution, details of fuel and status of APCDs	The Unit has one boiler of capacity 300 kg/hr Bio Mass is used as fuel in the boiler. Water Media system is installed with boiler.
<b>Information pertaining to ETP sludge and other solid waste</b>		
10	Quantity of ETP sludge	As per records provided by the unit, average sludge generation was 3.0 MT/Year
11.	Nature of waste	Chemical
12.	Facility for disposal	Through TSDF
<b>Water Pollution:</b> During inspection ETP was found operational. In order to monitor the compliance status of treated waste water, grab samples was collected from outlet of ETP and deposited in Regional Laboratory, Ghaziabad for analysis. Parameter of treated effluent found within prescribed norms.		
<b>Observation:</b>		
i. The unit has valid consent under the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution), Act, 1981 till 31.12.2024.		
ii. At the time of inspection unit was found <b>operational</b> .		
iii. Parameter of treated effluent found within prescribed norms.		

  
(N.K. Pandey)  
A.E.E.

  
(Kunwar Santosh Kumar)  
A.E.E.

The UPPCB has granted Consent for Dyeing & Washing of Jeans-300 PCS/Day. At the time of inspection unit was found operational. The details of the unit are as follow: The details of the unit are as follow:

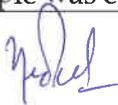
<b>General Information</b>		
1.	Raw material	Readymade Garment, Dyes, Chemicals, etc.
2.	Consented production capacity	Dyeing & Washing of Jeans-300 pcs/Day
<b>Information pertaining to water consumption and wastewater generation</b>		
3	Freshwater source & consumption (kl/day)	Borewell-01 Nos 20 KLD
4	Date of inspection	06.10.2023
5	Consented wastewater discharge (KLD)	Industrial - 14 KLD Domestic -0.7 KLD
6	Consolidated consent (Air & Water)	The Unit has obtained consent with validity up to 31.12.2026.
7	ETP details	The Unit has ETP for treatment of polluted effluent generated from process. The unit comprises Screen Chamber, Equalization Tank/Collection tank, Reaction tank, Tube Settler, Buffer Tank, Sludge Drying Beds, Sand Filter, Activated Carbon Filter etc.
8	Mode of Effluent disposal	Through ETP
<b>Information pertaining to Air Pollution</b>		
9	Source of Air Pollution, details of fuel and status of APCDs	The Unit has one boiler of capacity 350 kg/hr Bio Mass is used as fuel in the boiler. Water Media system is installed with boiler.
<b>Information pertaining to ETP sludge and other solid waste</b>		
10	Quantity of ETP sludge	As per records provided by the unit, average sludge generation was 1.5 T/Year
11	Nature of waste	Chemical
12	Facility for disposal	Through TSDF
<b>Water Pollution:</b> During inspection, ETP was found operational. In order to monitor the compliance status of treated waste water, grab samples was collected from outlet of ETP and deposited in Regional Laboratory, Ghaziabad for analysis. Parameter of treated effluent are found non complying with prescribed norms.		
<b>Observation:</b>		
i. The unit has valid consent under the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution), Act, 1981 till 31.12.2026.		
ii. At the time of inspection unit was found <b>operational</b> .		
iii. Parameter of treated effluent are found non complying with prescribed norms.		
iv. Show cause notice has been issued for imposing Environmental compensation and further action.		

  
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The UPPCB has granted Consent for Dyeing & Washing of Jeans-450 PCS/Day. At the time of inspection unit was found non-operational. The details of the unit are as follow:

<b>General Information</b>		
1.	Raw material	Readymade Garment, dyes, chemicals etc
2.	Consented production capacity	Dyeing & Washing of Jeans-450 pcs/Day
<b>Information pertaining to water consumption and wastewater generation</b>		
3	Freshwater source & consumption (kl/day)	Bore well - 01 Nos 10 KLD
4	Date of inspection	06.10.2023
5	Consented wastewater discharge (KLD)	Industrial - 8 KLD Domestic -0.5 KLD
6	Consolidated consent (Air & Water)	The Unit has obtained consent with validity up to 31.12.2024.
7	ETP details	The Unit has ETP for treatment of polluted effluent generated from process. The unit comprises Screen Chamber, Equalization Tank/Collection tank, Reaction tank, Tube Settler, Buffer Tank, Sludge Drying Beds, Sand Filter, Activated Carbon Filter etc.
8	Mode of Effluent disposal	Through ETP
<b>Information pertaining to Air Pollution</b>		
9	Source of Air Pollution, details of fuel and status of APCDs	The Unit has one boiler of capacity 350 kg/hr Bio Mass is used as fuel in the boiler. Water Media system is installed with boiler.
<b>Information pertaining to ETP sludge and other solid waste</b>		
10	Quantity of ETP sludge	. As per records provided by the unit, average sludge generation was 1 T/Year
11	Nature of waste	Chemical
12	Facility for disposal	Through TSDF
<b>Water Pollution:</b> During inspection no sample was collected.		
<b>Observation:</b>		
i. The unit has valid consent under the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution), Act, 1981 till 31.12.2024.		
ii. At the time of inspection unit was found <b>non-operational</b> due to its own reason.		
iii. No sample was collected.		

  
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The UPPCB has granted Consent for Dyeing & Washing of Jeans-500 PCS/Day. At the time of inspection unit was found operational. The details of the unit are as follow:

<b>General Information</b>		
1.	Raw material	Readymade Garment, dyes, chemicals etc
2.	Consented production capacity	Dyeing & Washing of Jeans-500 PCS/Day
<b>Information pertaining to water consumption and wastewater generation</b>		
3	Freshwater source & consumption (kl/day)	Borewell-01 Nos 22 KLD
4	Date of inspection	06.10.2023
5	Consented wastewater discharge (KLD)	Industrial - 18 KLD Domestic -0.5 KLD
6	Consolidated consent (Air & Water)	The Unit has obtained consent with validity up to 31.12.2027.
7	ETP details	The Unit has ETP for treatment of polluted effluent generated from process. The unit comprises Screen Chamber, Equalization Tank/Collection tank, Reaction tank, Tube Settler, Buffer Tank, Sludge Drying Beds, Sand Filter, Activated Carbon Filter.
8	Mode of Effluent disposal	Through ETP
<b>Information pertaining to Air Pollution</b>		
9	Source of Air Pollution, details of fuel and status of APCDs	The Unit has one boiler of capacity 350 kg/hr Bio Mass is used as fuel in the boiler. Water Media system is installed with boiler.
<b>Information pertaining to ETP sludge and other solid waste</b>		
10	Quantity of ETP sludge	As per records provided by the unit, average sludge generation was 2 T/Year
11	Nature of waste	Chemical
12	Facility for disposal	Through TSDF
<p><b>Water Pollution:</b> During inspection ETP was found operational. In order to monitor the compliance status of treated waste water, grab samples was collected from outlet of ETP and deposited in Regional Laboratory, Ghaziabad for analysis. Parameter of treated effluent found within prescribed norms.</p>		
<p><b>Observation:</b></p> <ul style="list-style-type: none"> <li>i. The unit has valid consent under the Water (Prevention &amp; Control of Pollution) Act, 1974 and Air (Prevention &amp; Control of Pollution), Act, 1981 till 31.12.2027.</li> <li>ii. At the time of inspection unit was found <b>operational</b>.</li> <li>iii. Parameter of treated effluent found within prescribed norms.</li> </ul>		

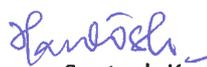
  
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The UPPCB has granted Consent for Dyeing & Washing of Readymade Garment-2000 PCS/Day. At the time of inspection unit was found non-operational. The details of the unit are as follow:-

<b>General Information</b>		
1.	Raw material	Garment, Dyes and Common Salts, Detergent, Tinopal etc
2.	Consented production capacity	Dyeing & Washing of Readymade Garment-2000 PCS/Day
<b>Information pertaining to water consumption and wastewater generation</b>		
3	Freshwater source & consumption (kl/day)	Borewell-02 Nos 90 KLD
4	Date of inspection	29.08.2023
5	Consented wastewater discharge (KLD)	Industrial - 80 KLD Domestic -1.6 KLD
6	Consolidated consent (Air & Water)	The Unit has obtained consent with validity up to 31.12.2026.
7	ETP details	The Unit has PETP for treatment of polluted effluent generated from process. The units are Bar Screen, Equalization tank, Reaction tank, Tube Settler, Buffer tank, MGF, ACF and SDB etc.
8	Mode of Effluent disposal	Through CETP via PETP
<b>Information pertaining to Air Pollution</b>		
9	Source of Air Pollution, details of fuel and status of APCDs	The Unit has one boiler of capacity 800 kg/hr Bio Mass is used as fuel in the boiler. Water Media system is installed with boiler.
<b>Information pertaining to PETP sludge and other solid waste</b>		
10	Quantity of PETP sludge	As per records provided by the unit, average sludge generation was 6 T/Year
11	Nature of waste	Chemical
12	Facility for disposal	Through TSDF
<b>Water Pollution:</b> During inspection no sample was collected.		
<b>Observation:</b>		
i. The unit has valid consent under the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution), Act, 1981 till 31.12.2026.		
ii. At the time of inspection unit was found <b>non-operational</b> due to its own reason.		
iii. No sample was collected.		

  
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The UPPCB has granted Consent for Stitching, Dyeing & Washing of Readymade Garment-1000 PCS/Day. At the time of inspection unit was found non-operational. The details of the unit are as follow:

<b>General Information</b>		
1.	Raw material	Fabrics and Accessories, Dyes and Common Salts, Detergent, Tinopal etc
2.	Consented production capacity	Dyeing & Washing of Readymade Garment-1000 PCS/Day
<b>Information pertaining to water consumption and wastewater generation</b>		
3	Freshwater source & consumption (kl/ day)	Borewell-01 Nos 95 KLD
4	Date of inspection	29.08.2023
5	Consented wastewater discharge (KLD)	Industrial - 95 KLD Domestic -1.6 KLD
6	Consolidated consent (Air & Water)	The Unit has obtained consent with validity up to 31.12.2026.
7	ETP details	The Unit has PETP for treatment of polluted effluent generated from process. The unit Bar Screen, Equalization tank, Reaction tank, Tube Settler, Buffer tank, MGF, ACF and SDB.
8	Mode of Effluent disposal	Through CETP via PETP
<b>Information pertaining to Air Pollution</b>		
9	Source of Air Pollution, details of fuel and status of APCDs	The Unit has one boiler of capacity 1000 kg/hr Bio Mass is used as fuel in the boiler. Water Media system is installed with boiler.
<b>Information pertaining to PETP sludge and other solid waste</b>		
10	Quantity of PETP sludge	As per records provided by the unit, average sludge generation was 6 T/Year
11	Nature of waste	Chemical
12	Facility for disposal	Through TSDF
<b>Water Pollution:</b> During inspection no sample was collected.		
<b>Observation:</b>		
i. The unit has valid consent under the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution), Act, 1981 till 31.12.2026.		
ii. At the time of inspection unit was found <b>non-operational</b> due to its own reason.		
iii. No sample was collected.		

  
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The UPPCB has granted Consent for Dyeing & Washing of Fabric-1000 KG/Day. At the time of inspection unit was found non-operational. The details of the unit are as follow:

<b>General Information</b>		
1.	Raw material	Fabrics and Accessories, Dyes and Common Salts, Detergent, Tinopal etc
2.	Consented production capacity	Dyeing & Washing of Fabric-1000 KG/Day
<b>Information pertaining to water consumption and wastewater generation</b>		
3	Freshwater source & consumption (kl/day)	Borewell-01 Nos 30 KLD
4	Date of inspection	29.08.2023
5	Consented wastewater discharge (KLD)	Industrial - 23 KLD Domestic -0.9 KLD
6	Consolidated consent (Air & Water)	The Unit has obtained consent with validity up to 31.12.2023.
7	ETP details	The Unit has PETP for treatment of polluted effluent generated from process. The unit Bar Screen, Equalization tank, Reaction tank, Tube Settler, Buffer tank, MGF, ACF and SDB.
8	Mode of Effluent disposal	Through CETP via PETP
<b>Information pertaining to Air Pollution</b>		
9	Source of Air Pollution, details of fuel and status of APCDs	The Unit has one boiler of capacity 1000 kg/hr Bio Mass is used as fuel in the boiler. Dust collector installed with boiler.
<b>Information pertaining to PETP sludge and other solid waste</b>		
10	Quantity of PETP sludge	As per records provided by the unit, average sludge generation was 1.5 T/Year
11	Nature of waste	Chemical
12	Facility for disposal	Through TSDF
<b>Water Pollution:</b> During inspection no sample was collected.		
<b>Observation:</b>		
i. The unit has valid consent under the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution), Act, 1981 till 31.12.2026.		
ii. At the time of inspection unit was found <b>non-operational</b> due to its own reason.		
iii. No sample was collected.		

  
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The UPPCB has granted Consent for Dyeing, Bleaching and Washing of Garment-600 PCS/Day. At the time of inspection unit was found non-operational. The details of the unit are as follow:

General Information		
1.	Raw material	Garment, Dyes, Dyeing chemicals, Bleaching Powder, Caustic Soda, Soda Ash, Detergent, etc
2.	Consented production capacity	Dyeing, Bleaching and Washing of Garment-600 PCS/Day
Information pertaining to water consumption and wastewater generation		
3	Freshwater source & consumption (kl/day)	Borewell-01 Nos 25 KLD
4	Date of inspection	29.08.2023
5	Consented wastewater discharge (KLD)	Industrial - 19 KLD Domestic -0.9 KLD
6	Consolidated consent (Air & Water)	The Unit has obtained consent with validity up to 31.12.2026.
7	ETP details	The Unit has PETP for treatment of polluted effluent generated from process. The unit Bar Screen, Equalization tank, Reaction tank, Tube Settler, Buffer tank, MGF, ACF and SDB.
8	Mode of Effluent disposal	Through CETP via PETP
Information pertaining to Air Pollution		
9	Source of Air Pollution, details of fuel and status of APCDs	The Unit has one boiler of capacity 800 kg/hr Bio Mass is used as fuel in the boiler. Water Media system is installed with boiler.
Information pertaining to PETP sludge and other solid waste		
10	Quantity of PETP sludge	As per records provided by the unit, average sludge generation was 6 T/Year
11	Nature of waste	Chemical
12	Facility for disposal	Through TSDF
<b>Water Pollution:</b> During inspection no sample was collected.		
<b>Observation:</b>		
i. The unit has valid consent under the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution), Act, 1981 till 31.12.2026.		
ii. At the time of inspection unit was found <b>non-operational</b> due to its own reason.		
iii. No sample was collected.		

  
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A.E.E.

The UPPCB has granted Consent for Washing and Dyeing of Readymade of Garment-1500 PCS/Day. At the time of inspection unit was found non-operational. The details of the unit are as follow:

General Information		
1.	Raw material	Garment, Dyes, Dyeing chemicals, Bleaching Powder, Caustic Soda, Soda Ash, Detergent, etc.
2.	Consented production capacity	Washing and Dyeing of Readymade of Garment-1500 PCS/Day.
Information pertaining to water consumption and wastewater generation		
3	Freshwater source & consumption (kl/day)	Borewell-02 Nos 90 KLD
4	Date of inspection	29.08.2023
5	Consented wastewater discharge (KLD)	Industrial – 80 KLD Domestic –3.5 KLD
6	Consolidated consent	The Unit has obtained consent with validity up to 31.12.2026.
7	ETP details	The Unit has PETP for treatment of polluted effluent generated from process. The unit Bar Screen, Equalization tank, Reaction tank, Tube Settler, Buffer tank, MGF, ACF and SDB etc.
8	Mode of Effluent disposal	Through CETP via PETP
Information pertaining to Air Pollution		
9	Source of Air Pollution, details of fuel and status of APCDs	The Unit has one boiler of capacity 01 TPH Bio Mass is used as fuel in the boiler. Dust collector installed with boiler.
Information pertaining to PETP sludge and other solid waste		
10	Quantity of PETP sludge	As per records provided by the unit, average sludge generation was 06 T/Year
11	Nature of waste	Chemical
12	Facility for disposal	Through TSDF
<b>Water Pollution:</b> During inspection no sample was collected.		
<b>Observation:</b>		
i. The unit has valid consent under the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution), Act, 1981 till 31.12.2026.		
ii. At the time of inspection unit was found <b>non-operational</b> due to its own reason.		
iii. No sample was collected.		

  
(N.K. Pandey)  
A.E.E.

  
(Kunwar Santosh Kumar)  
A.E.E.

The UPPCB has granted Consent for Washing and Dyeing of Readymade of Garment-600 PCS/Day. At the time of inspection unit was found non-operational. The details of the unit are as follow:

General Information		
1.	Raw material	Garment, Dyes, Dyeing chemicals, Bleaching Powder, Caustic Soda, Soda Ash, Detergent, etc.
2.	Consented production capacity	Washing and Dyeing of Readymade of Garment-600 PCS/Day.
Information pertaining to water consumption and wastewater generation		
3	Freshwater source & consumption (kl/day)	Borewell-01 Nos 25 KLD
4	Date of inspection	29.08.2023
5	Consented wastewater discharge (KLD)	Industrial - 18 KLD Domestic -0.9 KLD
6	Consolidated consent (Air & Water)	The Unit has obtained consent with validity up to 31.12.2026.
7	ETP details	The Unit has PETP for treatment of polluted effluent generated from process. The unit Bar Screen, Equalization tank, Reaction tank, Tube Settler, Buffer tank, MGF, ACF and SDB.
8	Mode of Effluent disposal	Through CETP via PETP
Information pertaining to Air Pollution		
9	Source of Air Pollution, details of fuel and status of APCDs	The Unit has one boiler of capacity 500 kg/hr Bio Mass is used as fuel in the boiler. Water Media system is installed with boiler.
Information pertaining to PETP sludge and other solid waste		
10	Quantity of PETP sludge	As per records provided by the unit, average sludge generation was 0.3 T/Year
11	Nature of waste	Chemical
12	Facility for disposal	Through TSDF
<b>Water Pollution:</b> During inspection no sample was collected.		
<b>Observation:</b>		
i. The unit has valid consent under the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution), Act, 1981 till 31.12.2026.		
ii. At the time of inspection unit was found <b>non-operational</b> due to its own reason.		
iii. No sample was collected.		

  
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The UPPCB has granted Consent for Dyeing and Washing of Readymade of Garment-500 PCS/Day. At the time of inspection unit was found non-operational. The details of the unit are as follow:

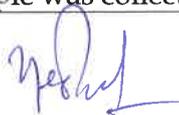
General Information		
1.	Raw material	Garment, Dyes, Dyeing chemicals, Bleaching Powder, Caustic Soda, Soda Ash, Detergent, etc.
2.	Consented production capacity	Dyeing and Washing of Readymade of Garment-500 PCS/Day
Information pertaining to water consumption and wastewater generation		
3	Freshwater source & consumption (kl/day)	Borewell-01 Nos 30 KLD
4	Date of inspection	29.08.2023
5	Consented wastewater discharge (KLD)	Industrial - 20 KLD Domestic -1.5 KLD
6	Consolidated consent (Air & Consent)	The Unit has obtained consent with validity up to 31.12.2026.
7	ETP details	No PETP installed
8	Mode of Effluent disposal	Through CETP via PETP
Information pertaining to Air Pollution		
9	Source of Air Pollution, details of fuel and status of APCDs	No Boiler found
Information pertaining to ETP sludge and other solid waste		
10	Quantity of ETP sludge	As per records provided by the unit, average sludge generation was 06 T/Year
11	Nature of waste	Chemical
12	Facility for disposal	Through TSDF
<b>Water Pollution:</b> During inspection no sample was collected.		
<b>Observation:</b>		
i.	The unit has valid consent under the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution), Act, 1981 till 31.12.2026.	
ii.	At the time of inspection unit was found <b>non-operational</b> due to its own reason.	
iii.	No sample was collected.	

  
(N.K. Pandey)  
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The UPPCB has granted Consent for Dyeing and Washing of Readymade of Garment-500 PCS/Day. At the time of inspection unit was found non-operational. The details of the unit are as follow:-

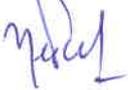
General Information		
1.	Raw material	Garment, Dyes, Dyeing chemicals, Bleaching Powder, Caustic Soda, Soda Ash, Detergent, etc.
2.	Consented production capacity	Dyeing and Washing of Readymade of Garment-500 PCS/Day z
Information pertaining to water consumption and wastewater generation		
3	Freshwater source & consumption (kl/day)	Borewell-01 Nos 30 KLD
4	Date of inspection	29.08.2023
5	Consented wastewater discharge (KLD)	Industrial - 30 KLD Domestic -0.8 KLD
6	Consolidated consent (Air & Consent)	The Unit has obtained consent with validity up to 31.12.2023.
7	ETP details	The Unit has PETP for treatment of polluted effluent generated from process. The unit Bar Screen, Equalization tank, Reaction tank, Tube Settler, Buffer tank, MGF, ACF and SDB etc.
8	Mode of Effluent disposal	Through CETP via PETP
Information pertaining to Air Pollution		
9	Source of Air Pollution, details of fuel and status of APCDs	The Unit has one boiler of capacity 01 TPH Bio Mass is used as fuel in the boiler. Water Media system is installed with boiler.
Information pertaining to PETP sludge and other solid waste		
10	Quantity of PETP sludge	As per records provided by the unit, average sludge generation was 02 T/Year
11	Nature of waste	Chemical
12	Facility for disposal	Through TSDF
<b>Water Pollution:</b> During inspection no sample was collected.		
<b>Observation:</b>		
i. The unit has valid consent under the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution), Act, 1981 till 31.12.2023.		
ii. At the time of inspection unit was found <b>non-operational</b> due to its own reason.		
iii. No sample was collected.		

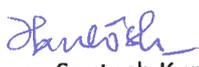
  
(N.K. Pandey)  
A.E.E.

  
(Kunwar Santosh Kumar)  
A.E.E.

The UPPCB has granted Consent for Dyeing & Washing of Jeans-300 PCS/Day. At the time of inspection unit was found operational. The details of the unit are as follow: The details of the unit are as follow:

<b>General Information</b>		
1.	Raw material	Readymade Garment, Dyes, Chemicals, etc.
2.	Consented production capacity	Dyeing & Washing of Jeans-300 PCS/Day
<b>Information pertaining to water consumption and wastewater generation</b>		
3	Freshwater source & consumption (kl/day)	Borewell-01 Nos 15 KLD
4	Date of inspection	06.10.2023
5	Consented wastewater discharge (KLD)	Industrial - 14 KLD Domestic -0.7 KLD
6	Consolidated consent (Air & Water)	The Unit has obtained consent with validity up to 31.12.2027.
7	ETP details	The Unit has ETP for treatment of polluted effluent generated from process. The unit comprises Screen Chamber, Equalization Tank/Collection tank, Reaction tank, Tube Settler, Buffer Tank, Sludge Drying Beds, Sand Filter, Activated Carbon Filter etc.
8	Mode of Effluent disposal	Through ETP
<b>Information pertaining to Air Pollution</b>		
9	Source of Air Pollution, details of fuel and status of APCDs	The Unit has one boiler of capacity 250 kg/hr Bio Mass is used as fuel in the boiler. Water Media system is installed with boiler.
<b>Information pertaining to ETP sludge and other solid waste</b>		
10	Quantity of ETP sludge	As per records provided by the unit, average sludge generation was 1.5 T/Year
11	Nature of waste	Chemical
12	Facility for disposal	Through TSDF
<b>Water Pollution:</b> During inspection ETP was found operational. In order to monitor the compliance status of treated waste water, grab samples was collected from outlet of ETP and deposited in Regional Laboratory, Ghaziabad for analysis. Parameter of treated effluent found within prescribed norms.		
<b>Observation:</b>		
i. The unit has valid consent under the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution), Act, 1981 till 31.12.2027.		
ii. At the time of inspection unit was found <b>operational</b> .		
iii. Parameter of treated effluent found within prescribed norms.		

  
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